

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> February, 2018.

**No.LJ(B).4/2018/68** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non-MCS Officer as Executive Magistrate and further under sub-section (2) thereof, as Sector/Zonal Magistrate in connection with the forthcoming General Election to the Meghalaya legislative Assembly, 2018 for a period upto the end of Election process.

<b>Sl. No.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrate.</b>	<b>To be placed with District/Sub-Division.</b>
1.	Shri K.C. Nongrum, Executive Engineer PWD(Rds) Mairang Sub-Div., Mairang.	<b>Within Mairang Civil Sub-Division</b>	<b>Sub-Divisional Officer (EL) In-charge Mairang Civil Sub-Division, Mairang.</b>
2.	Shri R.S. Nongbri, Executive Engineer PHE(Rws) Mairang Sub-Div., Mairang	- do -	- do -
3.	Shri S. Puwein, Asstt. Executive Engineer, PWD (Rds) Mairang Sub-Div., Mairang.	- do -	- do -
4.	Shri T. Marbaniang, Asstt. EE (PHE) (Rws), Mairang Sub-Div., Mairang	- do -	- do -
5.	Shri K. Rymbai, Asstt. Executive Engineer, PWD (Rds), Nongkhlaw.	- do -	- do -
6.	Smti D. Hoojon, Sub-Divisional School Education Officer, Mairang Sub-Div., Mairang.	- do -	- do -
7.	Shri R. Nartiang, Asstt. Executive Engineer, PWD (Rds), Markasa.	- do -	- do -
8.	Smti E.S. Marbaniang, Agriculture Development Officer, (HQ) Office of SDAO Mairang Sub-Div., Mairang.	- do -	- do -

9.	Shri D. Tiewla, Sub-Divisional Officer (WR) Mairang Sub-Div., Mairang.	- do -	- do -
10.	Smti I. Slong, Child Development Project Officer (ICDS), Mairang	- do -	- do -
11.	Shri R.K. Shillot, Child Development Project Officer (ICDS) Mawthadraishan Block	- do -	- do -
12.	Shri Bicaland Ranjah, Range Officer Soil and Water Conservation, Mairang Sub- Div., Mairang.	- do -	- do -
13.	Shri L. Nongbet, Sub-Divisional A.H & Vety. Officer, Mairang Sub-Div., Mairang.	- do -	- do -
14.	Smti B. Lyngdoh Mawnai, Asstt. Employment Officer, Mairang Sub-Div., Mairang.	- do -	- do -
15.	Shri E.R. Laloo, Fishery Officer, Mairang Sub- Div., Mairang.	- do -	- do -
16.	Shri Soloman Pyngrope, Horticulture Development Officer, Office of SDAO Mairang Sub-Division.	- do -	- do -
17.	Shri Dalana Tiewla, Agriculture Development Officer, Nongthliew Office of SDAO Mairang Sub-Div., Mairang.	- do -	- do -
18.	Shri Tobudhok Wanshnong, A.H. & Vety. Officer, Nongkhlaw.	- do -	- do -

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo.No.LJ(B).4/2018/68-A, Dated Shillong, the 13<sup>th</sup> February, 2018.**

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (EL), I/C Mairang Civil Sub-Division, Mairang with a request to circulate to all Officers concerned. This has a reference to No.M/EL(LA)-14/2017-18/6 dt.28.11.2017.
4. Personnel & A.R. (A) Department for information.
5. Election Department
6. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.
7. The Director of Information and Public Relations, Meghalaya, Shillong.
8. Office copy.

**By order etc....,**



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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